वहीं पाते अमेरिक जन की बात कोई सनने बाला नहीं है। तो सरकार उस हलके के लिए इन मामलों की जांच करने के लिए कोई उज्बस्तरीय समिति बनाएगी जो स्पाट पर जाए और अब तक जिल लोगों को मुजायका दिया गया है और भुगतान नहीं हुआ है उन को उन के मुजाबजे का भुगतान किया बाए लौर जितने दिन का बकाया है उतने चित का इंटरस्ट के कर उन को भगतान किया जाए और इस कार्यवाही में जिन गरीबों की जमीन जबरदस्ती बेदसल कर के ली गयी है वह काम जिन अधिकारियों न किया है उन्हें सिलाफ कार्यवाही की राय और पता किया जाए कि उन को बे-वसल इयाँ किया गया है और विना किसी कामज के किया ग्याहै तो उन को उस क्मीन का मजावजा दिया जाय और उन को नौकरी दोने का जो सबाल है और जो कहा गया है कि बहां लोग ज्यादा हो गए है तो यही हम लोगों का रोना रहा है कि उत्तर **बिहार और प्**वीं उत्तर प्रदेश के लाय जा कर वहां रायने लोगों को काम दिला दोते ही और जो बहां का स्थानीय गरीव हरिजन और आदिवासी है उस को काम नहीं मिल पाता है। तो इस की जांग होती चाहिए कि वहां जो अतिरिक्त लोगों को काम मिला है तो उन को वह काम कव मिला, कितने लोगों को काम मिला और क्यों वह काम मिला और क्या एसा कर के वहां के हरिजनों और आदि-बासियों को उन के अधिकार से वंशित नहीं किया गया और यदि किया गया तो अधिकारियों के विरूद्ध कार्यवाही होनी चाहिए ।

Oral Answers

SHRI A. B. A. GHANI KHAN CHAUDHURI: Mr. Chairman, as far as I know, no wrongful eviction of tribals is done

MR. CHAIRMAN: But you will look into it.

SHRI A. B. A. GHANI KHAN CHAUDHURI: Land is acquired according to the provisions of the land acquisition laws.

MR. CHAIRMAN: If there is any case.....

yThe question was asked on the Prosad Chakraborty.

SHRI A. B. A. GHANI KHAN CHAUDHURI; Certainly I will look into it and if such cases are there the hon. Member may kindly send them to me...

MR. CHAIRMAN: Please inform him. SHRI A. B. A. GHANI KHAN CHAUDHURI: ...and I can assure the hon. Member that I will certainly look into those cases.

*330. [The questioner (Slitii Ra»neshwar Singh) was absent for answer vide *cols*..... infra].

*331. [The questioner (Shri Pandurang Dkarmaji Jadhav) was absent. For answers vide cols..... infra].

MR, CHAIRMAN; Question No. 332.

DR. BHAI MAHAVIR: Sir, there is another question connected, more o' less, with soda ash.

SHRI PILOO MODY: You allow 336

MR. CHAIRMAN; Why didn't you ask m_e before? I will just study it. Question No. 332 for the time being.

Demand for Soda Ash

*332. SHRI AMARPROSAD CHAKRABORTY: f SHRI RAMKRISHNA MAZUMDER:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state the extent of demand for soda ash in the country at present and whether the demand is being fully met from indigenous production?

THE MINISTER OF PETROLEUM. CHEMICALS AND FERTILIZERS (SHRI P. SHTV SHANKAR): The demand of soda ash was estimated to be 6.50 lakh tonnes in 1980-81 and 6.80 lakh tonnes in 1981-82. The demand of soda ash has been estimated to be 7-30 lakh tonne₃ during the year 1982-83. The production of soda ash Was 5.63 lakh tonnes in 1980-81 an $\mbox{<j}^{\mbox{ 6-32 lakh}}$ tonnes in 1981-82. The

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imports of soda ash are under Open General Licence. The Import of soda ash was 1-35 lakh tonnes in 1979-80 and 0.95 lakh tonnes in 1980-81 (upto January, 1981). Data for the period subsequent to January, 1981 are not available. There is usually a time lag in compilation and publication of the data. The imports statistics are compiled and published by the Director General of Commercial Intelligence and StatisticSi Calcutta. Once the statistics compiled, that will be published in. the monthly Statistics of Foreign Trade of India, Vol. II, copies of which will be available in the Parliament Library.

MR. CHAIRMAN: Question No. 336, I think is connected with question No. 332 and might be asked.

Import of soda ash by C.F.C.

*336. SHRI B. SATYANARAYAN REDDY: DR. BHAI MAHAVIR:f

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state;

- (a) the quantity of soda ash imported by C.P.C. during the year 1981 and the date of actual receipt of the consignment;
- (b) the landed cost per tonne of soda ash imported by C.P.C.;
- (c) the reason for which C.P.C. had not been able to sell more t^{nan} 2000 tonnes of soda ash out of its import of 10,000 tonnes, while other importers have been able to sell more than 3 lac tonnes of soda ash; and
- (d) the price at which imported soda ash has been offered for sale by C.P.C. alongwith the price of indigenous soda ash?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): A State ment is laid on the Table of the House.

Statement

(a) Against contracts concluded in November, 1980, a quantity of 9,716 tonnes arrived in January/February, 1981.

- (b) The landed cost of soda ash imported by the State Chemicals and Pharmaceutical Corporation of India (now Chemical Division of the State Trading Corporation of India) was Rs. 2071/. per tonne exclusive of CP.C.'s margin and warehousing charges.
- (c) The CPC could not dispose of the imported material at the price of Rs. 2250/- per tonne ex-godown Kandla because of easy availability of soda ash and lower price reportedly being offered by private importers. Import of soda ash is on Open General Licence (OGL). Imports statistics are compiled and published by the Director General of Commercial Intelligence and Statistics, Calcutta. There is usually a time lag in compilation and publication of the data. Imports statistics for the period subsequent to January, 1981 are yet to be compiled and published. Imports in 1980-81 (upto January, 1981) wer_e 0.95 lakh tonnes. Government have no information whether other importers have sold more than 3 lakhs tonnes of soda ash.
- (d) The revised price offered by the State Chemicals and Pharmaceuticals Corporation of India (now Chemical Division of the State Trading Corporation of India) is Rs. 1800/- per tonne exgodown Kandla and Anjar, Gujarat. The manufacturers' ex-works prices of soda ash light are nc-w in the range of Rs. 1759.40 to Rs. 2287.72 per tonne.

SHRI AMARPROSAD CHAKRA-BORTY: Sir, partly the hon. Minister has replied to the question, but in such a way, that some statistics are being collected at Calcutta and Delhi and some are available in the book. Sir, this question has been raised several times. Is it a fact that out of the local manufacturers, two monopoly houses in the country are controlling the production of soda ash? About what is produced, the figure given is 5.63 lakh tonnes. I would like to know whether they take any sanction from the Government in dis-

tThe question was actually asked on the floor of the House by Dr. Bhai Mahavir.